

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/146/2016  
NAME OF THE PETITIONER(S) : Nirej V. Paul & another  
NAME OF THE RESPONDENT(S) : The Canning Industries Cochin Limited & 15 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. Gowtham Kumar  
Athiban Vijay A. 1/2

Counsel for Petitioner

*Athiban*

2. SRIRANT MOHAN, PCS

In the R-I Company

*[Signature]*

**ORDER**

Counsel for petitioner present and prayed time for making submissions. He also stated that has filed a memo, enclosing a copy of the order passed by the SEBI. PCS representing the R1 Company present. Both the counsel prayed time for making submissions. Time extended at their request. Put up on 22.11.2017 at 10.30 A.M.

-sd/-  
**K Anantha Padmanabha Swamy**  
Member (Judicial)

bc